

[Print](#)**Defective Case Register from 2024-09-26 to 2024-09-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/41431/2024	SAILABALA JENA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-ABLAPL/29365/2024	NISHIKANTA MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annex.1 not reflect in the petition.
3	D-ABLAPL/29298/2024	JUGALA KISHORE PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-ABLAPL/29376/2024	JAYANTA KUMAR MAJHI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.12 not neat.
5	D-WA/41265/2024	BAIJAYANTI MOHANTY	2024-09-26	1. Period of Delay 1 days delay
6	D-WP(C)/41459/2024	SANTOSH CHANDRA ATABUDHI	2024-09-26	.Receipt Showing Serv.copy To School and Mass Education not Filed.
7	D-BLAPL/29022/2024	AMULYA RATNA PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
8	D-CRLA/29319/2024	S.S.RAY (2)	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-WP(C)/41300/2024	DEBASIS TRIPATHY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/41539/2024	SURYA KANTA PARHI	2024-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/41454/2024	RAMESH KUMAR SAHU	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-BLAPL/27924/2024	AKSHAYA KUMAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. provision not correct.
13	D-WP(C)/41526/2024	OM SWARUP	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-ABLAPL/29093/2024	OM PRAKASH SARAN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

15	D-WP(C)/41473/2024	LINGARAJ SARANGI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Legal heir certificate not filed as per index and averment under annex.3
16	D-WA/41288/2024	MANOJ KUMAR MOHANTY	2024-09-26	1.Period of Delay 06 days delay
17	D-BLAPL/29261/2024	SANJIB KUMAR BHANJADEO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-MATA/38594/2024	ARUN KUMAR DAS-1	2024-09-26	1. Period of Delay 573 days 2. Authentication fee due on the Appellate Court Judgement Rs 1.10p not paid
19	D-ABLAPL/29222/2024	KARUNAKAR NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-ABLAPL/29234/2024	DEEPAK KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
21	D-WP(C)/41585/2024	SANTOSH KUMAR NANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrolment number in last page of writ petition not furnished.
22	D-ABLAPL/29300/2024	DEEPAK KU SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-ABLAPL/29380/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-WP(C)/41297/2024	PRAFULLA KUMAR KAR	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Annexure no.8 is wrongly mentioned in place of annexure no.7 in writ petition page no.11. 2.Page no.30, 33 and 34 to 36 are not neat and legible.
25	D-CONTC/41243/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Date chart not filed
26	D-WP(C)/41586/2024	BIJAY PANDA	2024-09-26	30-OTHER DEFECT (IF ANY) 1.Copy not served on S.C.(C.T. and G.S.T.) 2.The name of the counsel in capital letters

				and enrollment number in last page of writ petition not furnished
27	D-WP(C)/41575/2024	TUSHAR KANTA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-CRLREV/29237/2024	SIDDHARTH GOUTAM DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.ANX.3 NOT FILED. 2.LOGO IS WANTING 3.FURTHER SR SHALL BE MADE AFTER C.COPY OF IMPUGNED ORDER FILED
29	D-CRLA/29198/2024	BEDA PRAKASH PANDA	2024-09-26	This related to sexual offence,the names of victim and informant may be deleted petition and put up for S.R. thereafter
30	D-WP(C)/41582/2024	ASUTOSH MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrolment number in last page of writ petition not furnished.
31	D-ABLAPL/29348/2024	MANOJ KUMAR MALLICK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-CMAPL/41024/2024	ADV.	2024-09-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Period of Delay 04 days
33	D-WP(C)/41451/2024	RAKESH BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-CONTC/41218/2024	BIBEKANANDA MAHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-WP(C)/41463/2024	RAGHUNATH DASMOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Page nos.41,47 and 48 not neat and legible.2.M.C. Case No.1786/2018 mentioned in Annex-9 does not tally with para-11 of the petition and Index.
36	D-WP(C)/41396/2024	AMITABH PRADHAN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-ABLAPL/29326/2024	NIROD KUMAR SAHOO	2024-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Sl.no. 4 not correct in affidavit and authorization to swear affidavit for other petitioner not reflected in declaration. 2.Counsel not reflected his name in capital letter in V.Nama.
38	D- ABLAPL/29402/2024	BISHNU PRASAD PRADHAN	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D- STREV/41428/2024	PRASHANTA KUMAR NAYAK	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.D.C FEE OF Rs.94/- BE PAID 2.GOOD GROUND CERTIFICATE NOT GIVEN.
40	D- CONTC/41255/2024	ADV.	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date chart not filed
41	D- BLAPL/29387/2024	JYOTIRMAYA SAHOO	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-WP(C)/41529/2024	CHITTA RANAJAN DAS	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/41609/2024	SIDDHARTH PRASAD MISHRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/41483/2024	SWAPNIL ROY	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D- BLAPL/29260/2024	SANTOSH KUMAR SAMANTARAY	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of advocate not in capital letter in Vnama.
46	D-WP(C)/41389/2024	ASISH KUMAR RAY	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D- CRLMC/29028/2024	BIBEKANANDA MAHAPATRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D- ABLAPL/29395/2024	BISWAJIT MOHANTY	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D- BLAPL/29390/2024	JYOTIRMAYA SAHOO	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-WP(C)/41616/2024	SIDDHARTH PRASAD MISHRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				Page no-12 twice filed
51	D-ABLAPL/29405/2024	KALINDA KUMAR ROUTH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-BLAPL/29199/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/40855/2024	NIHAL RATH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/41453/2024	SUBAS CHANDRA DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/41427/2024	DIGANTA DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Date of order of Annexure-1 mentioned in para-B of prayer portion of writ petition seems to be wrong. 2.Date mentioned in annexure-3 and averment of writ petition does not tally with Bookmarks index
56	D-CRLMC/29371/2024	DIPTI RANJAN MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Address of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed.
57	D-WP(C)/41408/2024	LINGARAJ SARANGI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
58	D-ABLAPL/29184/2024	SUBASH CHANDRA MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 12 not neat.
59	D-WP(C)/40270/2024	PRABODHA CHANDRA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address of the petitioner are not correctly furnished in affidavit and v.nama.
60	D-WP(C)/41385/2024	KUNAL KUMAR SWAIN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-WP(C)/40796/2024	UPENDRA KUMAR SAMAL	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

62	D-BLAPL/29351/2024	NITYANANDA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/41442/2024	SAILABALA JENA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Occupation of the deponent in affidavit not furnished.2.page no.18 under Annex-2 wrongly exhibited as Annex-3.
64	D-CRLA/28451/2024	PRATIK NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-ABLAPL/29373/2024	JAYANTA KUMAR MAJHI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-CRLMC/29032/2024	KURESH PRASAD DASH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Sessions case number not correctly furnished in cause title. 2. Page nos 8 and 9 has been repeated twice.
67	D-ABLAPL/29232/2024	ARUN KUMAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-WP(C)/41418/2024	MADHUMITA PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-CONTC/41249/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Date chart not filed
70	D-BLAPL/29138/2024	JUGALA KISHORE PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-CRLMA/29386/2024	GYANENDRA KUMAR PARIDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-WP(C)/41152/2024	SAIBRATA RATH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-BLAPL/29196/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 12 and 13 not neat.
74	D-ABLAPL/29227/2024	NIKUNJA KUMAR ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Occupation not mentioned in the affidavit.
75	D-ABLAPL/29393/2024	ASHOK KUMAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.10 not legible.

76	D-BLAPL/29124/2024	SARBESWAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. A -B and C-E not correct in synopsis and date chart marking in index.
77	D-WP(C)/41702/2024	ANUPAM RATH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-BLAPL/29212/2024	DALIRANI BEHURAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WA/33135/2024	SITANSHU KUMAR DEY	2024-09-26	1.Period of Delay 102 Days delay 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
80	D-CRLMC/29153/2024	PRAVAT KUMAR NAYAK	2024-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. V>Nama not counter signed by jail authority, (ii)Instead of father ,son(said to be in custody)has signed.
81	D-BLAPL/29281/2024	RAMESH CHANDRA MAHARANA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per FIR DTD.24-6-2022, not tally with date of event and petition para.2.
82	D-BLAPL/29206/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/41457/2024	PRABODHA CHANDRA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/41341/2024	PRITAM KUMAR MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.Writ petition is not correctly addressed
85	D-BLAPL/29366/2024	DEBASHIS MITRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annex. 1 not properly marked in index. 2. Name of the trial court not correct in synopsis and petition as per rejection order
86	D-MACA/41085/2024	NAYAN BEHARI DAS	2024-09-26	NAME OF APPELLANT IN INDEX BE CORRECTED
87	D-ABLAPL/29328/2024	RAMAKRISHNA NAIK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. code no not correct in index.2.paragraphs not correctly furnished in declaration of affidavit and occupation not furnished.3. page no. 20 not neatly legible.4. provision not correct.
88	D- ABLAPL/29274/2024	LALATENDU PAL	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. Occupation not furnished in the affidavit.Provision of law in correctly furnished
89	D- ABLAPL/29294/2024	ARUN KUMAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-MACA/41321/2024	PRASANTA KUMAR MAHALI	2024-09-26	1. Period of Delay 189 days
91	D- ABLAPL/29306/2024	JAYANTA KUMAR KHANDAYATRAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization not correctly mentioned in declaration.
92	D-WP(C)/41444/2024	ARUN KUMAR PATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D- BLAPL/29243/2024	SOUMYA RANJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/41577/2024	TUSHAR KANTA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D- BLAPL/29284/2024	JAYANTA KUMAR BAL	2024-09-26	Name of the prosecutrix/informant shall not be reflected in the petition as per standing order. Then S.R .will be made.
96	D-WP(C)/40844/2024	SAMEER KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- ABLAPL/29404/2024	DHANANJAYA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
98	D- CONTC/41558/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D- ABLAPL/29431/2024	MANORANJAN PADHY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Page nos.8,9,10, 12 not neat and legible.
100	D-CRLREV/29325/2024	PRASANNA KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-BLAPL/29331/2024	BASANTA KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.12 not available on record.
102	D-ABLAPL/29369/2024	RAJENDRA NARAYAN ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D-ABLAPL/29081/2024	RAKESH KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-TRP(C)/41366/2024	DEEPALI MAHAPATRA	2024-09-26	30-OTHER DEFECT (IF ANY) No court fee paid in vakalatnama.
105	D-FAO/41502/2024	SATYABAN SAHOO	2024-09-26	Vernacular certificate in IA not furnished
106	D-WP(C)/41788/2024	BHABANI SANKAR TRIPATHY (1)	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-RVWPET/37862/2024	JAGAJIBAN PRADHAN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 137 days 2. Provisional of Law not correctly furnished 3. Affidavit not proper, status of the parties not furnished, and date of order not correctly furnished
108	D-ABLAPL/29305/2024	AKSHAYA KUMAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-ABLAPL/29359/2024	KISHORE KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per index FIR copies not properly tagged and page marked.Annexure -1,2and 3 not marked in file as per index.
110	D-WP(C)/41617/2024	SIDDHARTH PRASAD MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-WP(C)/41475/2024	CHITTA RANAJAN DAS	2024-09-26	.Receipt Showing Serv.copy To ct not Filed. 2..Receipt Showing Serv.copy To Ag not Filed.
112	D-ABLAPL/29375/2024	JAYANTA KUMAR MAJHI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-CRLA/29236/2024	SATYA RANJAN MULIA	2024-09-26	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.A.fees Rs13.75 not paid on c.copy under annex.-1

114	D- ABLAPL/29322/2024	RAJIV KUMAR MAHANTA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
115	D- ABLAPL/29330/2024	CHIRANJIB ROUT	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Last para of page no. 15 not neatly legible.
116	D-WP(C)/41597/2024	SIDDHARTH PRASAD MISHRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D- ABLAPL/28905/2024	SANJIT MISHRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. provision not correct.
118	D- ABLAPL/29347/2024	ARUN KUMAR BEHERA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D- ABLAPL/29346/2024	MANOJ KUMAR MALLICK	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1 .D.C.fee Rs. 10/- to be paid in V.nama. 2. Sl. nos. of the petitioner not furnished, which Dist. in cause title.
120	D- BLAPL/29311/2024	JITENDRA SAMANTARAY	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D- ABLAPL/29233/2024	SUDHANSU SEKHAR DASH	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D- TRP(C)/41365/2024	DIGAMBAR SETHI	2024-09- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
123	D- BLAPL/29295/2024	JUGALA KISHORE PANDA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.9 and 16 not legible.
124	D- BLAPL/29342/2024	SK. ZAFARULLA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D- CONTC/41115/2024	ADV.	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D- CRLMC/29024/2024	LAXMI NARAYAN PATEL	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
127	D- BLAPL/29288/2024	MANAS KUMAR CHAND	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. Synopsis and date chart not alphabetic paginated in Index.2.As per rejection order in S.T.Case No. 31 of 2024 and G.R.Case No.422/2023 under Annexure-1 does not find place in the cause title.
128	D-CRLMC/29268/2024	JULU KHANSAMA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1. Not page marked in Index.
129	D-WP(C)/41405/2024	SADASIVA PATRA (1)	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure 7 not properly page marked.(page no 30)
130	D-WP(C)/40797/2024	JYOTIRMAY GUPTA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-ABLAPL/29324/2024	LAXMAN PRADHAN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
132	D-ABLAPL/29310/2024	ASHOK KUMAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
133	D-ABLAPL/29406/2024	AKASH BHUYAN	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
134	D-CRLMC/28823/2024	BIJAYA KUMAR BEHERA 1	2024-09-26	Place for further s .r after rectification of defect regarding page marking in index and book mark
135	D-CONTC/41563/2024	JAYAKRISHNA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-BLAPL/29368/2024	DEBASHIS MITRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-WP(C)/41342/2024	SHARAT KUMAR ACHARYA	2024-09-26	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D F C Rs 30/- to be paid
138	D-WP(C)/41661/2024	GOUTAM KUMAR ROURAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-ABLAPL/29422/2024	PRADEEP KUMAR PARIDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
140	D-CRLMA/29208/2024	NRUSINGH CHARAN ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

141	D-ABLAPL/29337/2024	ABINASH ROUTRAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-BLAPL/27400/2024	DIPTIREKHA NANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Index not properly page marked.2.Prayer and certificate not properly placed on record.3. Annexures 1 and 2 not marked on the file and not page marked..4.Annexure-1 not neat and legible.5. As per rejection order G.R.Case No.795 of 2014 in the cause title and paragraph no.2 and Prayer appears to be in correct
143	D-ABLAPL/29398/2024	SATYABRATA PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
144	D-ABLAPL/29399/2024	ASHOK KUMAR SARANGI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Judgement dated 24.07.2024 under Annexure-2 not tally with para-1 of the petition.
145	D-WP(C)/40792/2024	DHANESWAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-BLAPL/29381/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos. 8 to 11 not legible.
147	D-WP(C)/41388/2024	ANUP KUMAR PATTNAIK	2024-09-26	Provision of law to be corrected after conversion
148	D-WA/41269/2024	ANINDYA KUMAR MISHRA	2024-09-26	1.Period of Delay 185 days delay.
149	D-WP(C)/41469/2024	RAMESH KUMAR SAHU	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D-WP(C)/41425/2024	MADHUMITA PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1.Legible copy of page-38 to be filed. 2.Date mentioned in Annexure-12 and averment of writ petition does not tally with bookmarks index.
151	D-WP(C)/41579/2024	TUSHAR KANTA NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the counsel in capital letters and enrolment number in last page of writ petition

				not furnished
152	D-CRLREV/25578/2024	BASUDEV PUJARI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/41507/2024	CHITTA RANAJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-ABLAPL/29400/2024	KEDAR CHANDRA BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-ABLAPL/29316/2024	SANTOSH KUMAR MAHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
156	D-BLAPL/29309/2024	JITENDRA SAMANTARAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/41724/2024	KANANBALA ROY CHOUDHURY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-WP(C)/41474/2024	PRAFULLA KUMAR KAR	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-WP(C)/41578/2024	CHITTA RANAJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-ABLAPL/29262/2024	AMLAN SHAKTI PAUL	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-WP(C)/41445/2024	SAROJ KUMAR PADHI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rule 8 of Orissa High Court PIL Rules not complied
162	D-BLAPL/29249/2024	DIPTI RANJAN BHOKTA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-WP(C)/41641/2024	MANOJ KUMAR PATI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-CONTC/41225/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-ABLAPL/29270/2024	DIBYA PRAKASH MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-ABLAPL/29354/2024	PARTHA SARATHI NAYAK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-BLAPL/29289/2024	RAMDAS ACHARY	2024-09-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Name of the deponent on declaration not tally with affidavit.
168	D-CRLMC/29035/2024	SURYAKANTA DWIBEDI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly mentioned at page no.3 para no.1.
169	D-WP(C)/41591/2024	SIDDHARTH PRASAD MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-BLAPL/29131/2024	SK. ZAFARULLA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/40804/2024	DHANESWAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-ABLAPL/29271/2024	KHUSBU PANIGRAHI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
173	D-BLAPL/29277/2024	BIDESHI KUMAR GHADEI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-CRLREV/26530/2024	DEVI PRASAD DASH	2024-09-26	In the prayer,anx.sought for quashment is left blank.(ii)Good ground certificate not given. be made after
175	D-CRLMC/29111/2024	RAMESH CHANDRA MAHARANA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and date chart not mentioned in Index page. 2. TR case number not correctly furnished at page no.2 para no.1
176	D-ABLAPL/29315/2024	SANTOSH KUMAR MAHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CRLMC/29017/2024	BISWA KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
178	D-BLAPL/29362/2024	KISHORE KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
179	D-BLAPL/29341/2024	SK. ZAFARULLA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/41421/2024	CHITTA RANAJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 26 to 30 and 32 to 34 not legible.
181	D-CRLMC/29027/2024	TIRTH KUMAR SAHU	2024-09-26	3-AUTHENTICATION FEE IS DEFICIENT.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. GR case number not correctly furnished in prayer of the petition. 2. Authentication fee Rs. 3.30/- to be paid. 3. Synopsis not filed
182	D-ABLAPL/29308/2024	KHAGESWAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
183	D-ADMLA/41470/2024	DIPTI RANJAN BHOKTA, C.G.C.	2024-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 5 days delay.
184	D-ABLAPL/29401/2024	RAMA CHANDRA JENA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of P.S. and Case No not mentioned in Cause Title.
185	D-ABLAPL/29363/2024	SAMARENDRA MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-CRLMC/29108/2024	PARSURAM PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/41531/2024	SATYA RANJAN PATI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-BLAPL/29220/2024	ARJUNA CHARANA BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-BLAPL/29223/2024	ARJUNA CHARANA BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-ABLAPL/29349/2024	ARJUNA CHARANA BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Informant should not remain opp. party as per standing order 3 of 24 dtd 9.7..2024.
191	D-WP(C)/41433/2024	DEBASIS ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No.43 to 45 Neat copy not filed.
192	D-WP(C)/41496/2024	SUBHANKAR ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-ABLAPL/29318/2024	BIKRAM KESHARI SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-WP(C)/40767/2024	BHABANI PRASAD MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-LAA/41292/2024	PRANAYANEE DASMOHAPATRA	2024-09-26	1-COURT FEE IS DEFICIENT. 1. Valuation of appeal Rs1,38,181/. C.fees of Rs5384.25p payable, Rs 6/ paid, D.C.F of Rs5378.25p to be paid. 2. Requisites not filed

				and valuation of appeal not correctly furnished.
196	D-WP(C)/41500/2024	ANIL KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
197	D-ABLAPL/29226/2024	KHAN MAHMOODUL HASAN NIAMATI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-BLAPL/28746/2024	SATYABRATA MOHANTY	2024-09-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.provision not correct.2page nos. 25 and 26 are not neat.
199	D-ABLAPL/29292/2024	SOMANATH SATAPATHY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-WP(C)/41435/2024	BIBHUTI KESHARI BISWAL	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of the counsel of all the counsel in capital letters,Enrolment number and mobile numbers in vakaltnama not furnished.
201	D-ABLAPL/29355/2024	ARJUNA CHARANA BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-WP(C)/41538/2024	BHARAT BHUSAN ROUSTRAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-BLAPL/29327/2024	BASANTA KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-WP(C)/41587/2024	AVIJIT PATNAIK	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.As per Index dated 21.05.2024 mentioned in Annex-10 does not tally with book marked. 2.Writ petition not correctly addressed. 3.Paragraphs as per the petition not correctly furnished in declaration.
205	D-BLAPL/28038/2024	JUGALA KISHORE PANDA	2024-09-26	Page9 and 10 not page marked.P.S. Case No mentioned in Prayer appears to be wrong.T.R.Case mentioned in the prayer not found in petition.
206	D-ABLAPL/29211/2024	HRUDANANDA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
207	D-ABLAPL/29344/2024	JAYAKRISHNA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				page nos. 10 and 11 not neatly legible.
208	D- CONTC/41118/2024	ADV.	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D- BLAPL/29334/2024	BIKRAM KESHARI BAL	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age not tally with Rejection order and cause title.
210	D- ABLAPL/29340/2024	BISHNU PRASAD PRADHAN	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-WP(C)/41640/2024	MANOJ KUMAR PATI	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per Index, prayer and Annex-1 Revision petition Case No 166 of 2013 mentioned in the file dose not tally with the Para-4 of the petition.
212	D- BLAPL/29142/2024	JUGALA KISHORE PANDA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D- ABLAPL/29332/2024	BIKRAM KESHARI BAL	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D- ABLAPL/29297/2024	ARUN KUMAR BEHERA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-WP(C)/40832/2024	BRUNDABAN ROUT	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Pagination of IA not in order
216	D-WP(C)/41129/2024	LINGARAJ DASH	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-WP(C)/41413/2024	MADHUMITA PANDA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner in CT does not tally with affidavit .
218	D-WP(C)/41560/2024	PRAFULLA KUMAR MOHAPATRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D- CRLREV/29041/2024	BIDYALOK MOHAPATRA	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
220	D-WP(C)/40852/2024	ACHYUTANANDA PATTANAIK	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
221	D- CONTC/41199/2024	ADV.	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
222	D-WP(C)/41480/2024	GOKULANANDA PADHI	2024-09- 26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1- page 10 not legible. 2-Honorable C.J not address in IA.
223	D-WP(C)/41296/2024	KABIR KUMAR JENA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page serial no. is not correctly furnished in writ petition.2.Page no.36 is not neat and legible.
224	D-MACA/41345/2024	MAHITOSH SINHA	2024-09-26	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 136 days
225	D-BLAPL/29244/2024	DEBASIS SARANGI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-BLAPL/29287/2024	JULU KHANSAMA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of rejection order not correct in date of event. 2.Name of the trial court in cause title and para .7 , not tally with rejection order.
227	D-BLAPL/29097/2024	DIBYA PRAKASH MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-BLAPL/29087/2024	SUKANTA KUMAR DALAI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-WP(C)/41422/2024	SRIKHETRA MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-CMAPL/41448/2024	AMIT PRASAD BOSE	2024-09-26	Place after correction of date of dismissal order
231	D-WP(C)/41523/2024	SUKANTA KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 13 and 15 not legible
232	D-ABLAPL/29314/2024	BIJAY KUMAR MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization mentioned in declaration not correct.
233	D-ABLAPL/29372/2024	LIPSA MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED p.s. no. not correct in synopsis.
234	D-CMAPL/41415/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.Period of Delay 44 days 2.C.copy of dismissal order not filed 3.Provisional of Law not furnished correctly
235	D-CRLREV/27805/2024	MANAS KUMAR CHAND	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner be reconciled with the age as in trial court cause title.
236	D-CONTC/41420/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Code no is wrong
237	D-WP(C)/41449/2024	MANORANJAN MUDULI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
238	D-RSA/41436/2024	KURESH PRASAD DASH	2024-09-26	1.Court Fee 312/- BE PAID 2.Copy of Trial Court Judgement / Order XEROX COPY FILED-AUTHENTICATED COPY BE FILED 3.DATE OF EXECUTION NOT GIVEN IN V.NAMA 4.G.13 NOT FILED, (ii)FURTHER SR SHALL BE MADE AFTER DEFECT REMOVAL
239	D-ABLAPL/28752/2024	DIBYA PRAKASH MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in the affidavit.
240	D-BLAPL/28947/2024	MANAS KUMAR CHAND	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Rejection order name of P.S not tally with Cause title.
241	D-CONTC/41556/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D-WP(C)/41506/2024	CHITTA RANAJAN DAS	2024-09-26	.Receipt Showing Serv.copy To ct not Filed. 2..Receipt Showing Serv.copy To Ag not Filed.
243	D-ABLAPL/29345/2024	JAYAKRISHNA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct.2.Date of FIR not correct in synopsis.
244	D-ABLAPL/29361/2024	KISHORE KUMAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D-WP(C)/41653/2024	CHITTA RANAJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To Ag not Filed.
246	D-CRLMC/29082/2024	NITYANANDA MOHAPATRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. GR case number not correctly furnished in cause title. 2. Certified copy of annex-1 not

				filed.
247	D-WP(C)/41319/2024	PRASANTA KUMAR JOSHI	2024-09-26	Annexure -5 is not neat copy
248	D-BLAPL/29336/2024	SIVA SANKAR CHAINI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of P.S. and Case No not mentioned in Cause Title.As per standing order no3 dated 9.7.2024 the name of victim not mentioned in the petition.
249	D-ABLAPL/29391/2024	SANGRAM KESHARI ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
250	D-WA/41295/2024	KHIROD KUMAR PANIGRAHI	2024-09-26	1.Period of Delay 120 days delay
251	D-MACA/41518/2024	BISHNU BRATA SINGH	2024-09-26	date of judgment not correctly mentioned in being aggrieved.
252	D-ABLAPL/29384/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
253	D-WP(C)/41519/2024	PRITAM KUMAR MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Name of the case mentioned in declaration of the affidavit appears to be wrong. 2..Petition not correctly addressed to Honorable Court
254	D-CONTC/41581/2024	ADV.	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-BLAPL/28224/2024	BIKRAM RATH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per cause title,S.T.Case No.119 Of 2023 does not find place in the rejection order.2.P.S.Case No.38 of 2024 in rejection order under Annexure-2 not tally with petition and F.I.R.
256	D-BLAPL/29245/2024	SAROJ KUMAR PADHY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-BLAPL/28555/2024	HIMANSHU SEKHAR MISHRA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
258	D-WP(C)/40646/2024	SHASHI BHUSAN JENA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/41495/2024	PRADIPTA KUMAR PATTANAYAK	2024-09-26	.Receipt Showing Serv.copy To School and Mass Education not Filed.

260	D-WP(C)/41525/2024	CHITTA RANAJAN DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
261	D-WP(C)/41543/2024	TIKERAM MEHER	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-WP(C)/41371/2024	BRUNDABAN ROUT	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
263	D-WP(C)/41551/2024	MILAN KANUNGO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of ops. 2 to 4 not furnished .
264	D-WP(C)/41446/2024	SURESH KUMAR PANDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
265	D-WP(C)/41148/2024	SAIBRATA RATH	2024-09-26	occupation not furnished in the affidavit,copy of the order dt-10.01.2023 not correct in index as per annexure-5 filed in the pet
266	D-ABLAPL/29180/2024	ARUN KUMAR BEHERA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
267	D-BLAPL/29210/2024	BHABANI SHANKAR DASPARIDA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
268	D-WP(C)/40747/2024	DEEPAK KUMAR PANI	2024-09-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
269	D-CMP/41384/2024	PRAVAT RANJAN SUTAR	2024-09-26	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
270	D-WP(C)/41503/2024	ANIL KUMAR DAS	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
271	D-ABLAPL/29437/2024	AMIT KUMAR NATH	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.
272	D-BLAPL/29259/2024	JITENDRA SAMANTARAY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
273	D-MACA/41346/2024	RAMANI RANJAN MOHANTY	2024-09-26	1-COURT FEE IS DEFICIENT. 1.Court Fee Rs3799/ payable, Rs10/ paid, D.C.F of Rs 3789/ to be paid 2.statutory deposit not made
274	D-CMP/41382/2024	PRAVAT RANJAN SUTAR	2024-09-26	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
275	D-ABLAPL/29377/2024	JYOTIRMAYA SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-BLAPL/29246/2024	DEBASIS SARANGI	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
277	D-ABLAPL/29403/2024	PRASANT KUMAR SAHOO	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature not proper in prayer.
278	D-ABLAPL/29357/2024	ARUN KUMAR BUDHIA	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-CRLMC/29132/2024	BIBHUTI RANJAN MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
280	D-MACA/41260/2024	MAHITOSH SINHA	2024-09-26	16-PETITION/APPEAL NOT IN TIME 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 12 days. 2. Age of R4 be reconciled as per trial court award.
281	D-CRLMC/29061/2024	AMLAN MOHANTY	2024-09-26	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
282	D-WP(C)/41264/2024	RANJAN KUMAR NAYAK	2024-09-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Two different language signature are signed by the petitioner in affidavit and v.nama.2.Page no.29,39,41 and 51 are not neat and legible

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-09-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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